

OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
UNAKOTI JUDICIAL DISTRICT  
K A I L A S H A H A R.

NO.G.F.III-DJ/U/2014-15/ 6274-288 /

Dated, Kailashahar,  
The 7<sup>th</sup> December, 2015.

To

1. The Addl. District & Sessions Judge,  
Kailashahar/Kamalpur, Unakoti Judicial District.
2. The Civil Judge (Sr. Division) & Asstt. Sessions Judge,  
Kailashahar, Unakoti Judicial District.
3. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division)  
Unakoti Judicial District, Kailashahar.
4. The District Secretary, District Legal Services Authority,  
Kailashahar, Unakoti Tripura
5. The Sub-Divisional Judicial Magistrate-Cum-Civil Judge (Jr. Division),  
Kamalpur/Longtharai Valley/Gandacharra,  
Unakoti Judicial District.
6. The Civil Judge (Jr. Division)- cum- Judicial Magistrate 1<sup>st</sup> Class,  
Kailashahar/ Kamalpur, Unakoti Judicial District.
7. The Judicial Magistrate 1<sup>st</sup> Class-Cum-Civil Judge(Jr. Division)  
(Court No. 1 & 2), Kailashahar, North Tripura Judicial District.

**Subject:-** Circulation of copy of the Notification No.F.3(28)-HCT/2015/22654-85, dated-  
17.11.2015 and Corrigendum No. No.F.3(28)-HCT/2015/22711-42, dated-  
18.11.2015 of the Hon'ble High Court of Tripura.

Sir,

With reference to the subject cited above, I am directed to circulate herewith  
the copy of the Notification No.F.3 (28)-HCT/2015/22654-85, dated-17.11.2015 and  
Corrigendum No. No.F.3 (28)-HCT/2015/22711-42, dated-18.11.2015 of the Hon'ble High Court  
of Tripura for information.

Yours faithfully,

Enclosed: As stated above.  
2( two) Sheets.

*SJ*  
( S. BHATTACHERJEE )  
CIVIL JUDGE (SR.DIV) &  
ASSTT.SESIONS JUDGE,  
KAILASHAHAR,  
UNAKOTI JUDICIAL DISTRICT.  
( HEAD OF OFFICE )

Copy to :-

1. The Private Secretary to District & Sessions Judge, Unakoti Judicial District,  
Kailashahar.
- ✓ The System Officer, Computer Section of the District & Sessions Judge Court,  
Unakoti Judicial District, Kailashahar. He is requested to upload this circular  
letter in the website of the District & Sessions Judge's Court.
3. Notice board of the Court-house.

*Moulik*  
( S. BHATTACHERJEE )  
CIVIL JUDGE (SR.DIV) &  
ASSTT.SESIONS JUDGE,  
KAILASHAHAR,  
UNAKOTI JUDICIAL DISTRICT.  
( HEAD OF OFFICE )

P. Choudhary  
6/94  
21/11/15

  
**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F. 3 (28)-HC/2015/22654-85 Dated, Agartala, the 17<sup>th</sup> November, 2015

**NOTIFICATION**

Hon'ble High Court has been pleased to designate the District Secretary, District Legal Services Authority, West Tripura, Agartala/South Tripura, Udaipur (now, Gomati District)/North Tripura, Kailashahar (now, Unakoti Judicial District) as the Coordinator of the Mediation Centres at Agartala, Udaipur and Kailashahar respectively.

By order,

Sd/-

(G. Debnath)

Secretary, High Court Mediation Committee,  
High Court of Tripura  
(Registrar (Vigilance), High Court of Tripura)

Copy to: -

- 21/11/15
01. The District & Sessions Judge, Gomati District, Udaipur/Unakoti Judicial District, Kailashahar/West Tripura District, Agartala/South Tripura District, Belonia/North Tripura District, Dharmanagar for information. They are requested to circulate the same amongst all the Judicial Officers under their respective Districts for information;
  02. The Registrar (Vigilance), High Court of Tripura, Agartala;
  03. The Judge, Family Court, Agartala, West Tripura District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati District;
  04. The Member Secretary, Tripura State Legal Services Committee, Agartala;
  05. The Registrar (Judicial), High Court of Tripura, Agartala;
  06. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
  07. The District Secretary, District Legal Services Authority, West Tripura, Agartala/South Tripura, Udaipur (now, Gomati District)/North Tripura, Kailashahar (now, Unakoti Judicial District) for information;
  08. The Deputy Registrar(s), High Court of Tripura, Agartala;
  09. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
  10. The Secretary to Hon'ble Mr. Justice U.B. Saha, Executive Chairman, Tripura State Legal Services Authority, Agartala;
  11. The Secretary to Hon'ble Mr. Justice S. C. Das, Chairman, High Court Legal Services Committee, High Court of Tripura, Agartala;
  12. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge-in-Charge of Mediation for the State of Tripura, Agartala;
  13. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
  14. The Assistant Registrar(s), High Court of Tripura, Agartala;
  15. The System Analyst, High Court of Tripura, Agartala with a request to upload this Notification in the Official website of the High Court; and
  16. Notice Board of the Court-house.

D  
17.11.15  
(G. Debnath)

Secretary, High Court Mediation Committee

P. Chakraborty  
6379  
1.12.15

  
**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F. 3 (28)-HC/2015/ 22711-42

Dated, Agartala, the 18<sup>th</sup> November, 2015

**C O R R I G E N D U M**

Please read the date '17.11.16' put by the undersigned at the bottom of the Notification bearing No.F.3(28)-HC/2015/22654-85, dated 17.11.2015 as '17.11.15'.

By order,

Sd/-

(G. Debnath)

Secretary, High Court Mediation Committee,  
High Court of Tripura  
[Registrar (Vigilance), High Court of Tripura]

Copy to: -

01. The District & Sessions Judge, Gomati District, Udaipur/Unakoti Judicial District, Kailashahar/West Tripura District, Agartala/South Tripura District, Belonia/North Tripura District, Dharmanagar for information. They are requested to circulate the same amongst all the Judicial Officers under their respective Districts for information;
02. The Registrar (Vigilance), High Court of Tripura, Agartala;
03. The Judge, Family Court, Agartala, West Tripura District/Kailashahar, Unakoti Judicial District/Udaipur, Gomati District;
04. The Member Secretary, Tripura State Legal Services Committee, Agartala;
05. The Registrar (Judicial), High Court of Tripura, Agartala;
06. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
07. The District Secretary, District Legal Services Authority, West Tripura, Agartala/South Tripura, Udaipur (now, Gomati District)/North Tripura, Kailashahar (now, Unakoti Judicial District) for information;
08. The Deputy Registrar(s), High Court of Tripura, Agartala;
09. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
10. The Secretary to Hon'ble Mr. Justice U.B. Saha, Executive Chairman, Tripura State Legal Services Authority, Agartala;
11. The Secretary to Hon'ble Mr. Justice S. C. Das, Chairman, High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge-in-Charge of Mediation for the State of Tripura, Agartala;
13. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
14. The Assistant Registrar(s), High Court of Tripura, Agartala;
15. The System Analyst, High Court of Tripura, Agartala with a request to upload this Notification in the Official website of the High Court; and
16. Notice Board of the Court-house.

  
(G. Debnath)

Secretary, High Court Mediation Committee